

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/59(CHE)/2022
NAME OF THE PETITIONER(S) : Bank of Baroda
NAME OF THE RESPONDENTS : Sivaramakrishnan
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Applicant is represented by Ld. Counsel Mr. R. Imayavaramban through video conferencing mode.

In view of the proceedings pending before the Hon'ble Supreme Court in the matter of Sanjay Singal & Anr -vs- Union of India & Ors, Writ Petition (C) No. 510/2022.

List the matter on **19.12.2023** for further hearing.

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(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

-sd-

(SANJIV JAIN)
MEMBER (JUDICIAL)